SHRI H. C. DA^&PPA: I understand that closing them down or dismantling them meant Wily putting them into disuse \*F they were and then transferring them to other Ministries. If that is so, I have no additional question but if it is a case of scrapping the whole factory then certainly Mr. Ghose's question is quite right.

SHRI B. C. GHOSE: That question may be answered, even if it were my question.

(No reply.)

## FLAGS FOR RAJPRAMUKHS

t\*605. SHRI N. B. DESHMUKH: Will the Minister for HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that on the last Independence Day when the Rajpramukh of Hyderabad came to attend a State function, his car flew his own Asafla flag; ana
- (b) whether the Rajpramukhs are entitled to fly flags other than the National Flag on their cars?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : (a) According to Government's information

•?Original notice in Hindi as below:

## राजप्रमुखों के लिए ध्वज

४६०५. श्री एन० बी० देशमुख: क्या गृह मंत्री यह बताने की कृपा करेंगे :

- (क) क्या सर्कार यह जानती है कि गत स्वातंत्र दिवस के अवसर पर, एक सरकारी समारंभ में, जब हैदराबाद के स्वामुख उपस्थित हुए, उनकी कार पर उनका । फिया ध्वज था ; और
- (ख) क्या राजप्रमुखों को अपनी कारों पर राष्ट्रीय ध्वज के अतिरिक्त दूसरे ध्वज लगाने का अधिकार हैं ?

the Rajpramukh of both the National (Asafla) Flags on his dependence Day. Hyderabad had and the State car on the In

(b) Rajpramukhs can, if they so desire, fly their own flags together with the National Flag on their cars.

श्री एन० बी० दंशमुख : क्या सरकार वह जानती हैं कि आसिफिया फ्लॉग जो था, वह आजाद हैंद्रशबाद का फ्लॉग था ?

SHRI B. N. DATAR: I did not understand the latter part, Sir.

MR. DEPUTY CHAIRMAN: Does the Government know that it was the Azad Hyderabad Flag?

SHRI B. N. DATAR: Our information is that he uses both the Asafla and the National Flags.

MR. DEPUTY CHAIRMAN: He wants to know whether the Asafla Flag was the Azad Hyderabad Flag.

SHRI B. N. DATAR: I believe so, Sir.

SHRI RAGHAVENDRA RAO: Was Hyderabad *azad* any time?

SHRI B. N. DATAR: Our information is that it was the State (Asafla) Flag.

SHRI B. GUPTA: May I know the reasons why these Flags which are symbols of feudal oppression are being allowed by the Government?

MR. DEPUTY CHAIRMAN: Order, order.

SHRI B. GUPTA: I am asking a question, Sir. It is not out of order. What is the reason?

MR. DEPUTY CHAIRMAN: It has been allowed. He said that the Rajpramukhs can fly their own flags.

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श्री एन० बी० दंशमुख: क्या सरकार यह जानती हैं कि आसिफया फ्लेंग जो था, वह आजाद हैंदराबाद का फ्लेंग था?

""SHRI B. N. DATAR: The Asafla Flag is, according to our information, the State Flag of Hyderabad.

MR. DEPUTY CHAIRMAN: He says that it was also the Flag of independent Hyderabad. Does the Government know it?

SHRI B. N. DATAR: Sir, there is no independent Hyderabad as such.

(Interruptions.)

MR. DEPUTY CHAIRMAN: Order, order. One at a time.

श्री एन० बी० दंशमुख: पुलिस एक्शन के पहले जब आजाद हैंदराबाद जाहिर किया गया था. यह फूलेंग उसी आजाद हैंदराबाद के लोगों का था. क्या सरकार यह बात जानती हैं?

SHRI B. N. DATAR: Sir, I might point out to the hon. Member that since accession or integration, this Asafla Flag is, according to our information, the State Flag.

SHRI B. V. GURUMURTHY: Sir, does the Nizam of Hyderabad fly this Flag as a matter of privilege or by force of habit?

SHRI B. N. DATAR: He uses it under the rules made by the Government of India in this respect.

SHRI BASAPPA SHETTY: Apart from the State Flag, may I know whether he has got any personal Flag also?

SHRI B. N. DATAR: I am not aware of it.

SHRI B. GUPTA: Sir, the hon. Minister has said that it is the State Flag. May I know if that Flag is

flown on the Government premises, Assembly House, etc?

SHRI B. N. DATAR: It is an entirely different question and I should like to have notice.

SHRI B. GUPTA: The hon. Minister must be knowing.

MR. DEPUTY CHAIRMAN: We are concerned with the Rajpramukh and with a particular incident on the Independence Day.

SHRI B. GUPTA: You would have noticed, Sir, that he said that it is the State Flag and on that ground he wanted to defend it. I can then legitimately ask whether that Flag is flown on the Government premises, etc.

MR. DEPUTY CHAIRMAN: It does not arise from this question, Mr. Gupta.

DR. W. S. BARLINGAY: Is it a fact that Hyderabad had different Flags at different times, *e.g.*, *one* before the British left this country, another when they tried to become independent and a third after the police action? I should like to have clarification on this point.

SHRI B. N. DATAR: I can only answer so far as the present times are concerned. At present, the Asafla Flag is the State Flag.

SMRI R. U. AGNIBHOJ: Sir, are the Ra; ramukhs having separate Flags just like the State Governments or is the Hyderabad State having the same Flag as the Rajpramukh is having?

MR. DEPUTY CHAIRMAN: He has answered that. We shall go to the next question. We have spent Ave minutes on this small matter.

\*fi06. \For answer vide cols. 4083-4084 infra.']